

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 112
(IB)-284(PB)/2021

IN THE MATTER OF:

Vivek Khanna & Ors.

.... Petitioner/Applicant

v.

Spaze Towers Pvt. Ltd.

.... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code

Order delivered on 14.01.2022

ORDER

Today being vacation the matters are re-notified to 22.02.2022.



Nirmala Vincent
(Court Officer)

14.01.2022
Ritu Sharma